

**Non-Introduction of E.P.F. Scheme in Mica Mines and Factories in Hazaribagh, Bihar**

657. SHRI MD. JAMILURRAHMAN : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether Government are aware that large number of Mica Mines and factories have not been covered by E.P.F. Scheme in the District Hazaribagh (Bihar) and about 100 factories in Giridih Sub-division alone ; and

(b) if so, the steps being taken to cover up all these coverable mica factories and mines in the District of Hazaribagh with retrospective dates ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R.K. KHADILKAR) : (a) and (b). The administration of the Employees' Provident Fund is the concern of the Central Board of Trustees set up under the Employees' Provident Fund and Family Pension Fund Act, 1952 and is not the direct concern of the Central Government. The Provident authorities have reported that the information is being collected. It will be laid on the Table of the Sabha in due course.

**E.P.F. Scheme in Bharat Coffee House, Patna**

658. SHRI MD. JAMILURRAHMAN : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether Bharat Coffee House, Patna is not covered under the Employees' Provident Fund Act, 1952 ;

(b) whether Government are aware that there are more than requisite number of employees and that it has completed its infancy period long back but it has not been brought within the ambit of Employees' Provident Funds Act ; and

(c) if so, the circumstances under which it was not covered ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R.K. KHADILKAR) : (a) to (c). The administration of the Employees' Provident Fund is the concern of the Central Board of Trustees set up under the Employees' Provident Funds and Family Pension Fund Act, 1952 and is not

the direct concern of the Central Government. The Provident Fund Authorities have reported that the information is being collected. It will be laid on the Table of the Sabha in due course.

**Report of the Technical Consultants on taking over of Coking Coal Mines**

659. SHRI AMARNATH VIDYALANKAR : Will the Minister of STEEL AND MINES be pleased to state whether Government will place on the Table of the House the Report of the technical consultants on taking over of the Coking Coal Mines, whose expert opinion was sought by Government ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI SHAHNAWAZ KHAN) : The Government did not seek the expert opinion of any technical consultant in the recent past on the take over of the coking coal mines ; however, a number of Committees which have examined the problems of the coal industry from 1937 onwards, had recommended the nationalisation of the coal mines in the Bengal-Bihar area.

**With-holding of Payment to workers by Victory Colliery and Nimcha Colliery**

660. SHRI MOHAMMAD ISMAIL : SHRI ROBIN SEN :

Will the Minister of LABOUR AND REHABILITATION be pleased to refer to the reply given to Unstarred Question No. 26 on the 27th May, 1971 and state :

(a) whether the Victory Colliery (M) Group and Nimcha Colliery Karnari management, Raniganj Burdwan are still with-holding the workers' payments for many months ; and

(b) if so, the action taken by Government to force the managements of these collieries to clear the due wages to the workers.

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R.K. KHADILKAR) : (a) Victory Colliery has paid the outstanding dues of the workers whereas Nimcha Colliery, which has been closed since 26-4-1971, has not paid dues to workers.

(b) (i) The Colliery Mazdoor Sabha has

filed a claim application against the management of Nimcha Colliery, direct, for recovery of unpaid wages.

(ii) Regarding unpaid quarterly bonus the union has been asked to further statements of workers.

(iii) The Director and Owner of the Colliery is being prosecuted for non-production of records and registers under the Payment of Wages Act.

**Lock-out of A.V.B. Employees' Union's Office, Durgapur**

661. SHRI MOHAMMAD ISMAIL : Will the Minister of LABOUR AND REHABILITATION be pleased to refer to the reply given to the Unstarred Question No. 3652 on the 1st August, 1971 and state :

(a) whether the ACC Vickers Babcock Employees Union's office, Durgapur is remaining locked up by the C.R.P. and Police and the Union members are barred from visiting that area ; and

(b) the steps taken by Government to unlock the union office and enable the Union activities to function there ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R.K. KHADILKAR) : (a) and (b). The information is being collected and would be laid on the Table of the House after it is received.

**अगस्त, 1971 की भारत-रूस की संयुक्त विज्ञप्ति**

662. श्री ज्ञानेश्वर प्रसाद यादव :

डा० सखीनारायण पंडित :

क्या विदेश मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या गत अगस्त में जारी की गई भारत-रूस की संयुक्त विज्ञप्ति में विद्यमान तथा नेगल लिबरेशन फ्रंट के सन्दर्भ दिए गये हैं परन्तु उसमें बंगला देश की समस्या तथा आजादी लीग का कोई सन्दर्भ नहीं दिया गया है ?

(ख) क्या निर्वाचित प्रतिनिधियों तथा बंगला देश के नेताओं द्वारा स्वतन्त्रता की घोषणा कर दिये जाने के बावजूद भी विश्वस्थि में उन्हें पाकिस्तानी ही कहा गया है ; और

(ग) यदि हां, तो इसके क्या कारण हैं ?

विदेश मन्त्रालय में उप-मंत्री (श्री सुरेण पास सिंह) : (क) और (ख). सोवियत समाजवादी गणतन्त्र सच के विदेश मन्त्री इस वर्ष अगस्त में जब नई दिल्ली आये थे उस समय उनकी यात्रा पूरी होने पर जारी किए गये संयुक्त वक्तव्य में बंगला देश की समस्या उठाई गई थी ।

इस संयुक्त वक्तव्य में "पूर्व पाकिस्तान" कहकर जिसका उल्लेख किया गया है वह बंगला देश ही है। हम बराबर ही "पूर्व बंगाल" अथवा "बंगला देश" शब्द का इस्तेमाल करते आये हैं लेकिन दूसरे देशों की सरकारों ने इस शब्दावली को अभी तक आधिकारिक तौर पर स्वीकार नहीं किया और-सरकारी बातचीत में अब तक नहीं लगे हैं। हम बराबर कोशिश में लगे हैं, दूसरे देशों को अपनी शब्दावली पर कराने में कुछ समय लगेगा ।

(ग) इस संयुक्त वक्तव्य में यही बताया गया है कि उल्लिखित यात्रा के दौरान दोनों पक्षों ने बातचीत में किस तरह एक-दूसरे को समझा ।

**हिन्दुस्तान स्टील लिमिटेड के सेन्द्रीय इन्जीनियरिंग एण्ड डिजाइन ब्यूरो का रूस से सहयोग**

663. श्री ज्ञानेश्वर प्रसाद यादव : क्या तत्काल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या हिन्दुस्तान स्टील लिमिटेड द्वारा रूस के सहयोग से सेन्द्रीय इन्जीनियरिंग एण्ड डिजाइन ब्यूरो की स्थापना की गई है ?